

U/b

CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION NO. 688 OF 2016

DATE OF DECISION:- 24th January, 2019.

Coram:- R. Vijaykumar, Member(A)

Shri. Shimon Benjamin Shinde,
Age 60 years,
Ex-Administrative Officer,
R/a: Mohan Tulsi Vihar,
2 Phase III, 4th Floor,
Flat No.402, Badlapur (W),
Dist. Thane 421503.*Applicant*
(*Applicant by Advocate Shri. Vicky Nagrani*)

Versus

1. Union of India
Through The Secretary
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs
North Block
New Delhi 110001.

2. The Commissioner of Service Tax,
Mumbai Zone I,
15th Floor, Air India Building,
Nariman Point, Mumbai 400021.

3. The Commissioner of Service Tax I,
5th Floor, New Central Excise Building,
115 M.K. Road, Churchgate,
Mumbai 400020.*Respondents*
(*Respondents by Advocate Shri. D.A. Dube*)

ORDER (ORAL)

1. Shri. Ramakant Patil, learned proxy counsel
appeared on behalf of Shri. Vicky Nagrani, learned counsel for
applicant and Shri. D.A. Dube, learned counsel for

respondents.

2. The learned proxy counsel for applicant requests a short adjournment since the arguing counsel is busy in the Hon'ble High Court. However, it is noticed that at the time of voluntary retirement, the applicant was granted 58 days of half pay leave in sanctioned order dated 06.05.2015 (*Annexure A-3*). Following receipt of these orders, the applicant has filed representation on 08.08.2016 conveying that he was entitled to 216 days of half pay leave. His representation has not been addressed.

3. In the circumstances, it is appropriate to issue directions to the respondents to consider the representation of the applicant and to pass a reasoned and speaking order within six weeks of receipt of certified copy of this order and which shall be served on the applicant within two weeks thereafter. In case grievance still persists the applicant is at liberty to pursue any legal remedies available to him.

4. In the circumstances, the said OA is disposed of as above without any order as to costs.

(R. Vijaykumar)
Member (A)

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112